

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

4th Floor, Chanderlok Building, 36 Janpath, New Delhi-110001.

Phone: 23353503 FAX: 23753923

Petition No. 107/TL/2022

Dated: 2.5.2022

**NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003**

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by Khavda-Bhuj Transmission Limited (KBTL), Khavda-Bhuj Transmission Limited, C-105, Anand Niketan, New Delhi-110021 to establish "Transmission Scheme for evacuation of 3 GW RE injection at Khavda P.S. under Phase-I" (hereinafter referred to as "Transmission System" or "Project") on Build, Own, Operate and Maintain (BOOM) basis comprising of the following elements:

	Name of the Transmission Element	Scheduled COD in months from Effective Date
1.	Establishment of 3X1500 MVA 765/400 kV Khavda (GIS) with 1X330 MVAR 765 kV bus reactor and 1X125 MVAR 420 kV bus reactor <ul style="list-style-type: none"> <li>• 765/400 kV, 1500 MVA ICT - 3 Nos.</li> <li>• 765 kV ICT bays - 3 Nos.</li> <li>• 400 kV ICT bays - 3 Nos.</li> <li>• 330 MVAR 765 kV bus reactor - 1 No.</li> <li>• 125 MVAR 420 kV bus reactor - 1 No.</li> <li>• 765 kV reactor bay - 1 Nos.</li> <li>• 765 kV line bay - 2 Nos.</li> <li>• 400 kV reactor bay - 1 No.</li> <li>• 400 kV line bay - 3 Nos.</li> <li>• 500 MVA, 765/400 kV Spare ICT - 1 No.</li> <li>• 110 MVAR, 765 kV, 1-ph reactor (spare unit) - 1 No.</li> </ul> <b>Future Scope: Space for</b> <ul style="list-style-type: none"> <li>• 765/400 kV, ICT along with bays - 5 Nos.</li> <li>• 400/220 kV, ICT along with bays - 4 Nos.</li> <li>• 765 kV Line bays along with switchable line reactor - 6 Nos.</li> <li>• 400 kV Line bays - 9 Nos.</li> <li>• 220 kV Line bays - 8 Nos.</li> <li>• 765 kV reactor along with bays - 2 Nos.</li> <li>• 400 kV reactor along with bays - 1 No.</li> <li>• 765 kV bus sectionalizer - 1 No.</li> <li>• 400 kV bus sectionalizer - 1 No.</li> </ul>	24 months
2.	Khavda PS (GIS) - Bhuj PS 765 kV D/c line	
3.	2 nos. of line bays each at Bhuj PS for termination of Khavda PS (GIS) - Bhuj PS 765 kV D/c line <ul style="list-style-type: none"> <li>• 765 kVAIS line bays - 2 Nos.</li> </ul>	

**Note:**

i. As on date, Adani Green Energy Four Limited (AGEFL) has been granted State-I connectivity for 5000 MW and Stage-II Connectivity for 3500 MW at proposed Khavda PS at 400 kV level. Accordingly, 3 nos of 400 kV GIS line bay for termination of the dedicated lines from AGEFL's Solar PV project has been included under the scope of works of Khavda P.S. Further, 1000MW LTA application has been received from AGEFL and the same is under process.

ii. GIS Bay (if any) for completion of diameter in one and half breaker scheme shall also be in the scope of the TSP.

2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹1000.33 million per annum on the basis of the competitive bidding carried out by Adani Transmission Limited (ATL) in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.

3. The Central Transmission Utility of India Limited has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.

4. Based on material available on record, the Commission has, vide order dated 29.4.2022 in Petition No. 107/TL/2022, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.

5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Khavda-Bhuj Transmission Limited before the Commission can be accessed at the website [www.adanitransmission.com](http://www.adanitransmission.com) or inspected by any person in the Commission's office by following the laid down procedure.

6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 20.5.2022 at the above noted address. The suggestions or objections received after the specified date shall not be considered.

7. The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

(Harpreet Singh Pruthi)  
Secretary